

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS (SHRI

SUBODH KANT SAHAY): (a) and (b). The
requisite information is as under:—

<i>Year</i>	<i>No. of cases registered of eve-teasing in private buses operating under DTC</i>	<i>No. of persons Punished</i>	<i>No. of cases pending trial</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>
1987	3	2	—
1988	10	15	1
1989	7	7	2
1990 (Upto 30.4.90)	5	6	—

No case of looting in private buses under
Delhi Transport Corporation was reported
during the above period.

[English]

Dredging of Ganges River

10287. SHRI CHITTA BASU: Will the
Minister of SURFACE TRANSPORT be
pleased to state:

(a) whether navigability of the Ganges
has been further reduced due to heavy siltation
from Farakka to Calcutta; and

(b) if so, the arrangements made for the
dredging of the Ganges?

THE MINISTER OF SURFACE TRANSPORT (SHRI K.P. UNNIKRISHNAN): (a)
and (b). There has been no reduction in the
navigable depth of Ganga in the reach Farakka
to Calcutta due to siltation during 1989-90. The
Inland Waterways Authority of India, however
have two dredgers for undertaking

dredging works as and when required.

Robberies/Murders in Punjab

10288. SHRI KAMAL CHAUDHARY:
Will the Minister of HOME AFFAIRS be
pleased to state:

(a) the number of cases of robberies
and murders reported in Punjab during the
year, 1989, month-wise; and

(b) the measures taken to check such
crimes?

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS (SHRI
SUBODH KANT SAHAY): (a) A statement
showing monthwise the number of cases of
robberies and murders reported in Punjab
during the year 1989 is attached.

(b) The prevention of crime is the
responsibility of the State Government. Necessary
steps to reduce the crimes like murder and
robbery have to be taken by the Government
of Punjab.